

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1052
TO BE ANSWERED ON THE 22ND JULY, 2016

DISCLOSURE OF CONFIDENTIAL INFORMATION

1052. SHRI GANESH SINGH:
SHRI ASHWINI KUMAR:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has any information regarding disclosing secret informations by retired defence officials of DRDO and Ordnance factories to other countries and private companies / firms;
- (b) if so, the details of such cases came into notices of the Government during each of the last three financial years;
- (c) the details of the ex-officials found guilty and the action taken against them, case-wise; and
- (d) the corrective measures taken by the Government / Ministry to check such cases?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(a) No such case has come to the notice of the Government.

(b) to (d): Question do not arise.
